

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) No.169 of 2020

IN THE MATTER OF:

Gouri Bio Dairy & Milk Products Pvt. Ltd.

Through its Shareholder:

Mr. Sanjay Soni

...Appellant

Vs.

Registrar of Companies, Jharkhand

...Respondent

Present:

For Appellant: Mr. Pawan Sharma, Advocate.

ORDER

(Through Virtual Mode)

11.11.2020: Heard the Learned Counsel for the Appellant. Notice is ordered to the Respondent returnable by 17th December, 2020. Let the requisites be filed along with a process fee within three days from today. If the Appellant provides an e-mail address of the Respondent, service may also be effected in that mode. Also notice is permitted to be served on the Respondent through speed post.

The Registry is directed to List the matter on **17th December, 2020.**

**[Justice Venugopal M.]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

sr/kam